

Tilak Raj Vs. Kanika Tuli
New No.53106/16
P.S. Civil Lines

27.06.2020

File taken up today in pursuance to the order No.8188-8348/DJ/Covid-19/Lockdown/pronouncements/2020 dated 06.05.2020 regarding pronouncement of judgments/orders.

Present : None.

Ld. Counsel for complainant has been contacted through mobile phone by the Ahlmad of the Court. Ld. Counsel seeks time to argue on the point of summoning in this matter. So, no effective hearing can take place.

At request, be put up for arguments on point of summoning/FP on 25.07.2020. One copy of order be uploaded on CIS. A printout of the order be tagged with the main case file.

(Mandj Kumar)
MM-06/Central/27.06.2020

27.06.2020

File taken up today in pursuance to the order No.8188-8348/DJ/Covid-19/Lockdown/pronouncements/2020 dated 06.05.2020 regarding pronouncement of judgments/orders.

Present : None for the State.

None.

Ld. Counsel for accused has been contacted through mobile phone by the Ahlmad of the Court. Ld. Counsel seeks time to argue on the point of charge in this matter. So, no effective hearing can take place.

At request, be put up for arguments on point of charge/FP on 29.07.2020. One copy of order be uploaded on CIS. A printout of the order be tagged with the main case file.

(Manoj Kumar)

MM-06/Central/27.06.2020

27.06.2020

File taken up today in pursuance to the order No.8188-8348/DJ/Covid-19/Lockdown/pronouncements/2020 dated 06.05.2020 regarding pronouncement of judgments/orders.

Present : None for the State.

None.

Ld. Counsel for accused has been contacted through mobile phone by the Ahlmad of the Court. Ld. Counsel seeks time to argue on the point of charge in this matter. So, no effective hearing can take place.

At request, be put up for arguments on point of charge/FP on 06.07.2020. One copy of order be uploaded on CIS. A printout of the order be tagged with the main case file.

(Manoj Kumar)

MM-06/Central/27.06.2020

FIR No.189/20
P.S. Civil Lines
U/s. 394/411/34 IPC

27.06.2020

This is fresh charge-sheet filed. It be checked and registered.

Present : None for the State.

IO in person.

Be put up for consideration on charge-sheet/further proceedings on

11.07.2020

(Manoj Kumar)
MM-06/Central/27.06.2020